

STATEMENT CORRECTING REPLY TO
USQ NO. 4902 DATED 5.9.1988 *RE*
REQUIREMENT AND REPORT OF
COCONUT OIL AND COPRA

[*English*]

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD AND CIVIL SUP-
PLIES (SHRI D.L. BAITHA): In reply to part
(b) of the Unstarred Question No., 4902
dated 5.9.1988 by Shri K. Mohandas regard-
ing the requirement and import of coconut oil
and copra, the estimate production of coco-
nut during 1986-87 and the target of produc-
tion of coconut for the Seventh Five Year
Plan were given as 6404.4 million MTs., and
8000 million MTs., respectively. The unit of
both these production figures was inadver-
tantly given in 'MTs' in place of 'Nuts'. The
correct reply to part (b) of the Question
referred to above is as reproduced below:

"(b): As per the Latest available esti-
mates the production of coconut during
1986-87 and 6404.4 million Nuts. No firm
estimates of the requirement of coconut are
available for 1988-89. However, the target of
production of coconut for the Seventh Five
Year Plan is 8000 million Nuts. In the
absence of firm estimates regarding coconut
production for 88-89, it is not possible to
forecast the production of the bi-products of
coconut, such as coconut oil and copra."

Inconvenience caused to the House is
deeply regretted.

STATEMENT CLARIFYING THE REA-
SONS FOR DELAY IN CORRECTING THE
REPLY TO USQ NO. 4902 DATED
5.9.1985.

[*English*]

THE DEPUTY MINISTER IN THE

MINISTRY OF FOOD AND CIVIL SUP-
PLIES (SHRI D.L. BAITHA): The typo-
graphical error in the reply to part (b) of the
captioned Lok Sabha Unstarred Question
came to light on the evening of 5.9.1988
itself when copies of the reply had already
been laid on the Table of the House. How-
ever, amendments could not be made at that
stage. The Lok Sabha Secretariat was con-
tacted on 5.9.1988, bringing out the error in
the reply, who informed on 9.9.1988 that
since copies of the reply in question had
already been made public the correction
would have to be done through a written
statement as prescribed under Direction
16A of the Directions by the speaker. Lok
Sabha Secretariat also indicated that formal
request for the correction should be made
during the next session i.e. the current ses-
sion. Accordingly, I request the House to
accept the statement incorporating amend-
ments to the original reply in respect of part
(b) of the question laid on the Table of the
House today.

Inconvenience caused to the House is
deeply regretted.

12.00 hrs.

FORTIETH ANNIVERSARY OF THE
UNIVERSAL DECLARATION OF
HUMAN RIGHTS

[*English*]

MR. SPEAKER: Hon. Members, the
United Nations Organisation and its Member
States will be observing the 40th Anniver-
sary of the Universal Declaration of Human
Rights by the United Nations in 1948 on 10th
December, 1988. As Lok Sabha will not be
sitting on that day, it is befitting that we
should recall this historic Declaration today.
It may be recalled that references were
made in Parliament on the occasion of 10th